## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/46/2016

NAME OF THE PETITIONER(S)

: P.Mohanraj and another

NAME OF THE RESPONDENT(S)

: M M Gears P Ltd and 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. S. Sathyagareth

Counsel for Pehruners

(9840738829)

ORDE

Richter Foli, for Respondent Phillips Star Counsel representing both the parties are present. Counsel for petitioner stated

that he has informed the valuer appointed by the petitioner to cooperate with the valuer appointed by the respondent and file a joint report. In view of the submissions, both the valuers are directed to file a joint valuation report with the cooperation of both the parties. Time is extended at request. Put upon 20.09.2017 at 10.30 A.M.

Member (Judicial)

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